

Sugar factory workers' Dharna in Delhi

2291. SHRI GURUDAS DAS GUPTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the sugar factory workers of the country held a dharna in Delhi on 21st April, 1987; and

(b) if so, what are their demands and what is Government's reaction thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) Yes, Sir,

(b) They have demanded grant of second instalment of Interim Relief and revision in variable dearness allowance. The report of the Wage Board in this respect is under consideration of the Government.

Grievances of the staff of Barley Project, Karnal

2292. SHRI GURUDAS DAS GUPTA: Will the Minister of AGRICULTURE be pleased to refer to the answer to Unstarred Question 1069 given in Rajya Sabha on 1st August, 1986 and state:

(a) the manner in which grievances voiced by the wives of staff members of Barley Projects, IARI, Karnal were removed by the Director, Indian Agriculture Research Institute (IARI);

(b) whether it is a fact that some of the staff members have recently been transferred; and

(c) if so, what are the details thereof together with the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The Director, Indian Agricultural Research Institute (IARI) issued instructions to Project Coordinator (Barley), IARI Regional Station, Karnal to sanction leave, arrange disbursement of withheld salary

and GPF advance etc. to the aggrieved employees.

(b) Yes, Sir.

(c) The staff transferred are:—Scientists 2, Technical Assistant 2 and Senior Clerk 1.

The transfers were made for administrative reasons to ensure smooth working of the Regional Station.

Share of Saurashtra region from Sardar Sarovar project

2293. SHRI RAOOF VALIULLAH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the quantum of water per day is expected to be availed from the Sardar Sarovar Project and out of this how much water per day is likely to be made available to Saurashtra region;

(b) what is likely recurring annual cost of providing this quantity of water to Saurashtra including cost of staff etc. but excluding the interest on capital cost;

(c) the details of the sources of finance for Sardar Sarovar Project including the terms on which finance is to be received with interest factor;

(d) the annual interest Government are likely to pay on the above project during the project period; and

(e) what is the likely annual interest on the above project and how much depreciation is likely to be considered every year on above project after it is completed, other than the cost on power generating facility?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) The project envisages supply of 8.2 MAft. of water annually for irrigation in Gujarat, of which, 1.65 MAft. is for Saurashtra.

(b) The annual recurring costs have not been separately worked out.

(c) to (e) The project will be financed from the State Plan resources. In addition, world Bank is to provide an assistance of dollar 250 million through IDA credit and a loan of dollar 200 million. For

loan, the interest at present is 7.92 per cent per annum, but may vary from year to year. The life of the project has been taken as 100 years for working out the depreciation.

बाबरपुर, शाहदरा में दिल्ली विकास प्राधिकरण के फ्लैट

2294. श्री सूरज प्रसाद : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लोनी रोड, शाहदरा के समीप बाबरपुर में दिल्ली विकास प्राधिकरण फ्लैटों में बिजली और पानी की कोई व्यवस्था नहीं है जिसके परिणामस्वरूप उन फ्लैटों के आवंटितियों को बहुत कठिनाइयों का सामना करना पड़ रहा है ;

(ख) क्या यह भी सच है कि दिल्ली विकास प्राधिकरण के इन फ्लैटों की खिडकियों में लोहे की जालियां नहीं लगाई गयी हैं जिसके कारण चोरी की संभावना बनी रहती है और इसके परिणामस्वरूप संबंधित व्यक्ति उस क्षेत्र में फ्लैटों का आवंटन स्वीकार करने के इच्छुक नहीं हैं; और

(ग) यदि हाँ, तो क्या सरकार इस संबंध में कोई शीघ्र कदम उठाने का विचार रखती है ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री बलबीर सिंह): (क) दिल्ली विकास प्राधिकरण ने इन कठिनाइयों की पुष्टि की है। तथापि, फ्लैट जाफराबाद में है न कि बाबरपुर में।

(ख) जाफराबाद में निम्न आय वर्ग के मकानों में न तो गिलें लगाई गई हैं और न ही इसके लिये आवंटितियों से वसूली की गई है। मकानों का आवंटन कार्य प्रगति पर है।

(ग) फ्लैटों में बिजली उपलब्ध कराने, पानी उपलब्ध करने के लिये नलकूपों के लिये पावर प्रदान करने के लिये भी दिल्ली विद्युत प्रदाय संस्थान से समझौता करने हेतु कदम उठाये जायेंगे। गिलें लगाने का कोई प्रस्ताव नहीं है।

Loss of NCCF in import of Chickpeas

2295. SHRI RAM AWADHESH SINGH: Will the Minister of FOOD

AND CIVIL SUPPLIES be pleased to state:

(a) whether the NCCF had suffered huge losses on the import and sale of Chickpeas in 1984; and

(b) if so, the details thereof together with the reasons therefor and what action has been taken against the guilty officers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) NCCF has reported that it has suffered a loss of Rs. 10.49 lakhs in the sale of imported chick peas in 1984.

(b) NCCF has also reported that the stock of chickpeas was imported on the basis of an indent from Taj Consumer Cooperative Society of Bombay, who after lifting a small quantity failed to lift the balance stock. NCCF thereafter sold the balance stock to a private firm Rs. 5300 per MT resulting in a loss. The entire deal was enquired into by the then Additional Managing Director-cum-Chief Consultant of NCCF who held that the then Chief Manager (Import and Export), Chief Controller of Accounts & Finance, former Addl. Managing Director and Managing Director were individually and collectively responsible for the various irregularities and lapses in the deal. The services of the Chief Manager (Import & Export) were terminated by the NCCF and the Chief Controller of Accounts and Finance, Addl. Managing Director and Managing Director were repatriated to their parent offices, who have been advised by the NCCF by the NCCF to take appropriate action against them.

Loss to NCCF in import of wet Dates

2296. SHRI RAM AWADHESH SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the NCCF incurred huge losses in Wet Dates in 1983 where the NCCF opened an L/C and entered into an agreement with M/s. Oriental Food Stuff Co., Madras for supply of Wet Dates.